

ITEM NO.11

Court 6 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).761/2020

K. P. FABIAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 14-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.  
Mr. Prashant Bhushan, AOR  
Mr. Shyam Agarwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List after two weeks.

In the meanwhile, the illegible copies of  
the documents be replaced. Permission is also granted  
to file additional documents.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master